

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4026
ANSWERED ON:18.12.2012
REVENUE FROM PRIVATE BROADCASTERS
Singh Shri Ratan;Sinh Dr. Sanjay

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the reasons for the delay in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI).

(a) and (b): The information in r/o of LSUQ No.2196 dated 27.03.2012 has been collected. A copy of the draft implementation report to fulfill the assurance given on LSUQ No.2196 dated 27.03.2012 is annexed. The requisite implementation report to Lok Sabha Secretariat to fulfill the said assurance is being sent separately.

(c): Does not arise.